NOTIFICATION No. 39/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Jayesh Prabhakar Vaidya, Assistant Commissioner in the office of Chief Commissioner of CGST & CX, Jaipur Zone from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 21st December, 2017.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Faridabad (Harvana).

Copy to:--
1. Officer concerned.
2. The Chief Commissioner of Central GST & CX, Jaipur Zone, New Central Revenue Bhavan, Statue Circle, C-Scheme, Jaipur - 302005 (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/Commissioner (Coordination-CBEC/DS(Ad.II)/Dir (Ad.IIA&B)/DS(Ad.V).
4. Pr.ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.